GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:443 ANSWERED ON:25.02.2010 NATIONAL COMMISSION ON JUDICIAL REFORMS Balram Shri P.;Ponnam Shri Prabhakar

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is considering to set up of a National Commission on Judicial Reforms;
- (b) if so, the details thereof; and
- (c) the time by which such Commission will be set up?

Answer

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a): No, Madam.
- (b) & (c): Do not arise.